

[English]

Management Committee in Kendriya Vidyalaya

2934. SHRI MOHAN SINGH (DEORIA): Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a Local School Management Committee for each Kendriya Vidyalaya;

(b) whether a representative of the Chairman, Management Committee also remains a member of this Committee; and

(c) if so, the criteria adopted for selection and the status of representative of the Chairman?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) There is a provision for nomination of one member by the Chairman.

(c) According to information furnished by Kendriya Vidyalaya Sangathan, the following criterion for nomination of one member by the Chairman of the Vidyalaya Management Committee has been laid down with the approval of the Board of Governors of the Sangathan:

Kendriya Vidyalayas in Defence Sector

One member nominated by the Chairman, Vidyalaya Management Committee, out of the Senior Services Per-

sonnel, preferably not below the rank of Lt. Colonel.

Kendriya Vidyalayas in Civil Sector

One member nominated by the Chairman, Vidyalaya Management Committee, out of Gr. 'A' Central Govt. Employees at the station, preferably not below the rank of Under Secretary.

Kendriya Vidyalayas in Public Sector Undertaking

One member nominated by the Chairman, Vidyalaya Management Committee, out of Gr. 'A' Central Govt. Employees at the station, preferably not below the rank of Under Secretary.

Committee on SC/ST Students

2935. SHRI ANNA JOSHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a Committee was constituted to report on the difficulties on Scheduled Castes/Tribes students;

(b) whether the Committee has submitted its report;

(c) if so, the details thereof;

(d) whether the recommendations have been implemented; and

(e) if not, the time by which these are likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CUL-

TURE) (KUMARI SELJA): (a) to (e) Yes, Sir. A Committee was constituted by the Department of Education to formulate action plan and suggest a time-frame for requisite representation of SC/ST candidates in recruitment to teaching and non-teaching posts in Delhi University. The Committee was also asked to suggest mechanism to ensure implementation of the reservation policy in other Central Universities also.

The Committee, in its Report submitted on November 2, 1993, has made a number of recommendations which are under consideration of the Department.

Expenditure on Education

2936. DR. VISWANATHAM KANITHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the percentage of the national income being spent on primary education;

(b) the percentage thereof being spent on higher education; and

(c) whether the percentage is lower for primary education and if so, the manner in which the Government propose to attain the goal of free primary education for all children?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) The percentage of GNP spent on elementary education and higher

education during the last three years is as follows:—

Year	Elementary Education	Higher Education
1990-91	1.7%	0.7%
1991-92 (RE)	1.6%	0.6%
1992-93 (BE)	1.7%	0.6%

(c) The proportion of GNP spent on primary education is not lower than that of higher education. The policy in regard to Universalisation of Elementary Education is spelt out in National Policy on Education, 1986 as updated in 1992 which was placed on the Table of both Houses of Parliament on 7th May, 1992 and the strategies in the Programme of Action, 1992 were laid in both Houses of Parliament on 19th August, 1992.

[*Translation*]

Rented Building of F.C.I.

2937. SHRI S.N. VEKARIA:
SHRI ARJUN SINGH
YADAV:

Will the Minister of FOOD be pleased to refer to the reply given to Unstarred Question No. 3100 on August 17, 1993 and state:

(a) whether the required information has since been collected from the regional offices of the Food Corporation of India;

(b) if so, the details thereof; and